

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/4879/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati

Dated Guwahati, the 6th October, 2021.

Sub:- **Permission to avail second half of long vacation.**

Ref:- Letter No.FCK3/2/14/PJ/203/21, dtd. 30.09.2021

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the second half of the ensuing **long Civil vacation from 17.10.2021 to 24.10.2021 along with station leave permission from the morning of 17.10.2021 till the evening of 24.10.2021.** The Counsellor, Family Court-III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/4880-1 dated 6.10.2021

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)